

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4020
ANSWERED ON:19.02.2014
RECOGNITION TO MINORITY EDUCATIONAL INSTITUTIONS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of minority educational institutions granted recognition by the National Commission for Minority Educational Institutions (NCMEI) in the country including Bihar, State-wise;
- (b) whether applications received from various States are still pending with the Commission; and
- (c) if so, the details thereof, State-wise and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): The National Commission for Minority Educational Institutions (NCMEI) is empowered under Section 11(f) of NCMEI Act, 2004 (2 of 2005) to decide all questions relating to the minority status of an educational institution and declare its status as such. The State-wise and year-wise details of the number of educational institutions granted minority status by the NCMEI since its inception upto 31.1.2014 is at Annexure. During the period 2005-2014 (upto 30.1.2014), 18,241 cases were registered with the NCMEI, out of which 16,302 have been disposed of and the number of pending cases is only 1,939. The State-wise details of the pending cases are not maintained by the NCMEI.